

SUB-INSPECTORS IN THE CENTRAL EXCISE DEPARTMENT

*174. SHRI P K KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the decision to upgrade the post of Sub-Inspectors in the Central Excise Department has not yet been implemented; and

(b) If so, what are the reasons for the delay in implementing the decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) (a) and (b) The recommendation of the Central Excise Reorganisation Committee that the cadre of Sub-Inspector of Central Excise in the Central Excise Department should be abolished was not accepted by the Government. Hence, the question of up-gradation of the posts of Sub-Inspector does not arise.

PL 480 FUNDS

*175. PANDIT S. S. N. TANKHA : Will the Minister of FINANCE be pleased to state:

(a) the total amount of funds standing to the credit of the United States Government upto 31st March, 1966 on account of purchases made by this country under PL 480; and

(b) what effect will be produced on the Indian economy by the spending of these funds in this country under the proposed Indo-United States foundation?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI) : (a) Of the total deposits made to the credit of the US Government for purchases under PL 480, the unexpended amount as on 31st March 1966 was 398 crores.

(b) The rate of expenditure under the proposed Indo-US Foundation and other financial arrangements have yet to be worked out. The arrangements for the utilisation of funds available to the Foundation will be so devised as to be in consonance with the needs of the economy.

SUPPLY OF POTABLE WATER TO RURAL POPULATION

*176. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Committee appointed by the Planning Commission under the Chairmanship of late Shri B. G. Mehta to suggest measures to provide potable water to the rural population has submitted its report;

(b) if so, what are its recommendations; and

(c) if the answer to part (a) above is in the negative, when is the committee expected to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY):

(a) to (c) The Planning Commission did not appoint any Committee to suggest measures to provide potable water to the rural population. It is presumed that the Hon'ble Member is referring to the Drinking Water Board which was set up by the Ministry of Health and Family Planning in April, 1963, under the chairmanship of the late Shri Balwant Rai Mehta.

A statement showing the main recommendations made by that Committee in a report submitted in December, 1963 and the action taken thereon is laid on the Table of the Sabha. [See Appendix LVI, Annexure No. 3.]

मधुमेह के लिए दवा

* 177. श्री महाबीर दास : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में दवा बनाने की एक कम्पनी ने मधुमेह के उपचार के लिये एक नये प्रकार की गोलियां बनाई हैं जिससे इंसुलिन के इंजेक्शन लगाने की आवश्यकता नहीं रह जायेगी ; और